



2026:AHC:23649-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 1477 of 2026

Vijay Laxmi And 9 Others

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ankit Singh
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. After some arguments, learned counsel for the petitioners has made a statement at the Bar that he does not want to press the writ petition at this stage and seeks to withdraw it with liberty to approach the appropriate forum at the appropriate stage.
2. In view of the statement made, this writ petition is dismissed as withdrawn with aforesaid liberty.
3. Certified copy of the F.I.R. be returned back as per rules.

February 3, 2026
KS

(Achal Sachdev,J.) (Rajiv Gupta,J.)